

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 83 of 2013

Dated : 28th November, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Dharma Port Company Ltd. Appellant (s)

Versus

**Odisha Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Avinash Menon
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Rutwik Panda

ORDER

Learned counsel for the respondent no.4 wants to file affidavit. He is permitted to file the same latest by 5th December, 2013.

Post the matter for further hearing on **11th December, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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